

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/3726/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 25<sup>th</sup> August, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 2887 dtd 23.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.08.2021 with permission to leave the station taking the official vehicle, at your own cost, from the morning of 27.08.2021 till the morning of 01.09.2021**, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

25.8.2021

Memo NO.HC.VII-07/99/3727/A, dated ~~21.08.2021~~

Copy to:

1.  The Project Manager, Gauhati High Court



**JT.REGISTRAR (VIGILANCE)**

